

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No. XLIX-E- 10/22 13480 / Date. 30.08.2022

Pursuant to Rule - 6 (1) of the Odisha Senior Court Manager and Court Manager of the High Court and District Courts (Method of Recruitment and Conditions of Service) Rules, 2020, the existing 31 (thirty one) Court Managers, who are on contractual basis as per the Home Department Resolution No.31978 Dated.21.07.2011 and whose said contractual engagement has been extended for a further period of six months w.e.f 18.07.2022 or till the posts of Court Manager are filled up on regular basis, whichever is earlier, vide Home Department Letter No.26423 Dated 1st August, 2022, were directed to appear the suitability test as prescribed in the aforementioned Rule.

In the suitability tests held on 06.08.2022 and 20.08.2022, the following 11 (eleven) contractual Court Managers having been selected, are hereby appointed temporarily to officiate in the newly created posts of Court Manager on regular basis by way of absorption in the Scale of Pay of Rs.35,400 - 1,12,400/- in Level-9 of the Pay Matrix under OSRP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time subject to the outcome of W.P.(C) No.3163 of 2022 pending before the Hon'ble Court and posted in the Judgeships as mentioned against each;

Sl. No.	Name of the Contractual Court Manager and his/her Permanent Address	Present place of work	Place of posting consequent upon their regular appointment on absorption (Name of Judgeship)
1.	Monalisa Mohapatra At- Talamali Sahi, P.O.- Puri, P.S.-Kumbharapada, Dist-Puri Pin-752002	Dhenkanal	Ganjam at Berhampur
2.	Manmeet Singh Arora At-Bidanasi, Modern Colony, Behind Modern Public School, P.O.-Bidanasi Cuttack-753014	Jharsuguda	Koraput at Jeypore
3.	Basanta Kumar Mohanty C/o- Hadi Bandhu Mohanty, At- Kumbharpara Tala Sahi, P.O.-Puri, Dist-Puri, PIN-752002	Deogarh	Cuttack
4.	Supriti Patnaik At-Hatabanpur, Chakroda, Dist-Kendrapara, PIN- 754211	Kendrapara	Sambalpur

5.	Priyanka Mishra At-Plot No.FR-97/8, Sailashree Vihar, Chandrasekharpur, Bhubaneswar- 751021	Khurda at Bhubaneswar	Balasore
6.	Suman Kumar Acharya C/o- K.L. Acharya, At/Po- Arunodoya Market, Srikrishna Bhavan , Cuttack-753012	Angul	Bolangir
7.	Malay Kumar Giri C/o- Bhagaban Chandra Giri At- Janardanpur, Ward No-15, Near Triranga Club, P.O./P.S- Baripada, Dist- Mayurbhanj PIN-757001	Mayurbhanj at Baripada	Puri
8.	Sashikanta Pradhan At-Santhatarpur, P.O.-Soro, Dist-Balasore, PIN-756045	Balasore	Khurda at Bhubaneswar
9.	Achyutananda Samantara At-Ekatal, P.O.- Jatesingha, Via- Birmaharajpur, Dist-Subarnapur, PIN- 767018.	Sonepur	Keonjhar
10.	Biswa Kalyan Ray At- Bhagatpur, P.O.- Telengabazar, Cuttack-9	The High Court of Orissa	Bhadrak
11.	Manas Ranjan Pattnaik S-125, Maitri Vihar, Rail Vihar, Chandrasekhar Pur, Bhubaneswar- 751023	Keonjhar	Sundargarh

They shall join the regular posts of Court Manager on **7th September, 2022** in the respective place of posting positively failing which the appointment shall be treated as cancelled.

They are directed to report before the respective District Judges and to furnish the following documents there at the time of their joining in the place of posting;

1. "Attestation Form" in duplicate duly filled in alongwith two passport size photographs attested by a Gazetted Officer,
2. Medical Certificate of fitness from a Medical Practitioner not below the rank of Assistant Surgeon,
3. Two Character Certificates from two Gazetted Officers,
4. Declaration to the effect that he/she has not been dismissed from any Government service,
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married,

6. Certificates in support of his/her Date of Birth, Caste, Educational Qualification, Technical Qualification etc. and Mark Sheets, in original alongwith their copies duly attested by a Gazetted Officer.

The appointment by way of absorption is subject to verification of all the Certificates alongwith the Characters and antecedents of the above named Court Managers in the manner prescribed by the Government. In case, the Certificates, Characters and antecedents are not found correct/satisfactory, the incumbent will be removed from the Government Service immediately without any Notice.

No T.A. / D.A. will be allowed to join the post.

By Order of the Chief Justice

Sd/- Dr. B. Rath
REGISTRAR GENERAL I/C

Memo No. 13481(15) / **Date.** 30.08.2022

Copy forwarded to the Persons Concerned/Bill Assistant, Accounts Section/Superintendent, Accounts (Misc.)/Assistant in-charge of (G.P.F./PRAN)/Assistant in-Charge of Service Book for information and necessary action.


SPECIAL OFFICER (SPECIAL CELL)

Memo No. 13482(30) / **Date.** 30.08.2022

Copy forwarded to All District Judges of the State for information and necessary action.


SPECIAL OFFICER (SPECIAL CELL)

Memo No. 13483 / **Date.** 30.08.2022

Copy forwarded to the Superintendent, Computer Section for uploading the above "Office Order" in the Court's website.


SPECIAL OFFICER (SPECIAL CELL)

N.B. - The Incumbents may download the "Attestation Form" and format of the "Medical Certificate of Fitness" available in the Court's website under the headings "Forms".